

# HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of Registrar General at Srinagar)

e-mail: nongazettedmainwing@gmail.com

**Subject:** Appointment of Computer Operator, Level-4 (25500-81100) in the High Court of Jammu & Kashmir and Ladakh pursuant to Advertisement Notice No. 03 of 2022/RG/NG dated 30-08-2022.

## ORDER

No. 1184 of 2024/RG/NG-444(I) Dated: 02-08-2024

Whereas, pursuant to Advertisement Notice No. 03 of 2022/RG/NG dated 30-08-2022, select list/appointment orders along with waiting list of the candidates for the post of Computer Operators in Level-4 and in Level-2 in the High Court of Jammu & Kashmir and Ladakh was issued vide Order No. 632 and 633 of 2024/RG/NG-444(I) dated 03-06-2024 read with Notification Nos. 1108 and 1109 of 2024/RG/NG-444(I) dated 03-06-2024, respectively.

Whereas, Shri Rohit Chib S/o Shri Narinder Chib, R/o H. No. 69, Paloura Chowk, Lane No. 3, Paloura, Near JK Bank ATM, Jammu, who was temporarily appointed as Computer Operator in the pay Level – 4 (25500-81100) and in Level-2(19900-63200) vide High Court Order Nos. 632 and 633 of 2024/RG/NG-444(I) dated 03-06-2024, respectively, in Open Merit category.

Whereas, he has informed by way of an undertaking dated 03-07-2024, duly attested by Joint Registrar (Judicial), Sub-Judge, Judicial Magistrate, High Court of J&K, Jammu that he has also been selected as Computer Operator in the pay Level-2 (19900-63200) as well, has decided to join against the post of Computer Operator (Level-4) instead of Computer Operator (Level-2), has no objection in case the post of Computer Operator (Level-2) is filled up from waiting list candidates.

Whereas, Shri Vishav Verma S/O Shri Ravi Kumar R/O Gurha Brahmana near DCM Public School, Akhnoor, Jammu figures at Sr. No. 1 of the waiting list of Computer Operators (Level-2) in **Open Merit** category.

Therefore, the appointment order issued in favour of Shri Rohit Chib S/o Shri Narinder Chib, R/o H. No. 69, Paloura Chowk, Lane No. 3, Paloura, Near JK Bank ATM, Jammu, as Computer Operator in Level-2, is treated as cancelled

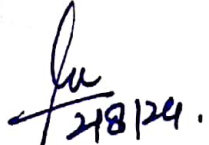
and withdrawn. Further, **Shri Vishav Verma S/O Shri Ravi Kumar R/O Gurha Brahmana near DCM Public School, Akhnoor, Jammu** figures at Sr. No. 1 of the waiting list of Computer Operator in **Open Merit** category, is hereby temporarily appointed as Computer Operator, in the pay Level-2 (19900-63200) in the High Court of Jammu & Kashmir and Ladakh.

The appointment shall be subject to the rider that if anything adverse is found against him during the course of verification of his character, antecedents and the testimonials, the same shall be liable to termination/cancellation.

**Note:-**

- i. *Posting order of the appointee shall be issued separately.*
- ii. *The appointee shall join in the office of the Registrar General, High Court of J&K and Ladakh at Srinagar within a period of 21 days from the date of issuance of this order. IN case appointee fails to join within the stipulated time, his/her appointment shall be deemed cancelled without any further notice.*

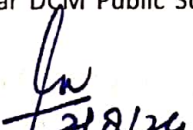
**By order.**

  
**(Shahzad Azeem)**  
**Registrar General**

**No: 30375-95 of 2024/RG/NG Dated: 02-08-2024**

**Copy to: -**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu for information of His Lordship.
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
... for kind information of His Lordship.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu
4. Registrar Judicial, High Court Wing, Jammu/Srinagar
5. Registrar Computer (IT), High Court of J&K and Ladakh, Jammu
6. Registrar Rules, High Court of J&K and Ladakh, Jammu
7. Registrar (Adm.)/Recruitment, High Court Main Wing, Jammu
8. Director Finance, High Court Main Wing, Srinagar  
....for information
9. Joint Registrar (Judicial/Protocol) High Court Wing, Srinagar/Jammu
10. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Jammu for uploading the same on the official website of the High Court.
11. Accounts Officer, High Court Wing, Jammu/Srinagar  
.....for information
12. In-Charge, Library, High Court Wing, Jammu/Srinagar for keeping of the record of the same.
13. Shri Rohit Chib, Computer Operator, High Court Wing, Jammu for information
14. Shri Vishav Verma S/O Shri Ravi Kumar R/O Gurha Brahmana near DCM Public School, Akhnoor, Jammu, for information and compliance.
15. Order Book

  
**Registrar General**